

**Gas near Hoshiarpur**

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- \*440. { **Shri Ram Krishan Gupta:**  
**Shri Nek Ram Negi:**  
**Shri D. C. Sharma:**  
**Shri Hem Raj:**

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether it is a fact that boring done by the Oil and Natural Gas Commission at Janauri, 14 miles from Hoshiarpur, has shown signs of natural gas below the surface;

(b) if so, whether any assessment of the same has been made; and

(c) the result thereof?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) Yes, Sir. In very insignificant quantity--almost bubbles.

(b) and (c). The volume of gas was too small for quantitative measurement. Tests showed that it was composed mainly of methane and inert constituents. No higher hydrocarbons have been recorded.

**Shri Ram Krishan Gupta:** May I know whether any boring scheme has been formulated for this area and, if so, what are its details?

**Shri K. D. Malaviya:** There is no scheme except that we are trying to find out whether we could find any oil or gas in this area. We have spent sufficiently large sums of money here. We propose to continue our search here for some more time till we get either completely negative results or we get something.

**Some Hon. Members rose—**

**Mr. Speaker:** Next question. Jwalamukhi has been there all along.

**Shri P. K. Deo:** We are wasting money.

**Mr. Speaker:** Next question.

831 (Ai) L.S.D.—2.

**Machinery for Joint Consultation for Government Employees**

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- \*441. { **Shri Ram Krishan Gupta:**  
**Shri Narayanankutty Menon:**  
**Shri Chuni Lal:**  
**Shri Hem Barua:**  
**Shri S. M. Banerjee:**  
**Shri Assar:**  
**Shri Vajayee:**  
**Shri K. B. Malvia:**

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 2625 on the 1st April, 1961 and state:

(a) whether Government have considered the details of legislation to regulate certain conditions of service of the Central Government employees and to provide machinery for joint consultation; and

(b) if so, the result thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) and (b). The matter is still under consideration.

**Shri S. M. Banerjee:** May I know whether the Labour Ministry have forwarded their recommendation to the Home Ministry; if so, what is the reason for delay with the Home Ministry; and whether the recognition is going to be restored before the machinery comes into existence?

**Shri Datar:** The Bill is ready, but it was considered advisable to consult informally the representatives of the Central Government employees about the provisions of the Bill. That has been done by the Labour Minister, and the matter is under consultation between him and the Home Ministry. The matter would be expedited as early as possible.

**Shri S. M. Banerjee:** May I know whether before taking any final decision on the formation of the joint council, Government will restore the recognition of those unions and federations which lost their recognition as a result of taking part in the strike.

**Shri Datar:** That is a different question. This question deals with